

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 869 of 2020**

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Md. Sarfaraj Alam @ Sarfaraj Alam @ Md. Sarfaraj Ansari  
... .. **Petitioner**

**Versus**

1. The State of Jharkhand  
2. Ashma Khatoon ... .. **Opposite Parties**

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioner : Mr. Arun Kumar, Advocate  
For the State : Mr. H.P. Singh, A.P.P.  
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06/25.06.2020 It appears that notice has not been served upon the opposite party no. 2.

As such, the hearing of this application is extended for a further period of two weeks.

The interim order dated 26.02.2020 shall continue till the next date of listing.

**(R. Mukhopadhyay, J.)**

Alok/-